

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 119 of 2003.

Jabalpur, this the 7th day of March 2003

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. R.K. Upadhyaya-Member (Administrative)

1. R.K. Mishra, S/o Shri Ramji Mishra, age, about 33 years, Employed as Junior Engineer (Bridge) Gr. II/ Under Chief Engineer (Construction) posted at Raipur, under immediate administrative Control of S.P.M. (Construction), S.E. Rly, Raipur (Chhattisgarh)
2. Ajay Kumar Gupta S/o Shri Ramnaresh Gupta, age about 30 years, Employed as Junior Engineer (Bridge) Grade II under Chief Engineer (Construction), S.E. Rly. Bilaspur. - APPLICANTS
(By Advocate- Shri I.K. Dwivedi)

VERSUS

1. Union of India through the General Manager, S.E. Rly. Garden Reach, Calcutta- 43.
2. Chief Engineer (Construction) South Eastern Railway, Bilaspur, (C.G).- RESPONDENTS

Q R D E R (Oral)

The learned counsel of the applicant wants to withdraw this O.A. The prayer is allowed. The O.A. is dismissed as withdrawn.

Ch. B. Singh

(R.K. Upadhyaya)
Member (Admnv.)

Mishra

(N.N. Singh)
Vice Chairman.

rkv.

Issued
12.3.03
B
G

I K Dwivedi - Rly

Mishra
11.3.03